

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M.V. RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

Date : 10/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.
Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr. Vinay Garg, Adv.
Mr Akash J, Adv.
Mr. Yadav Narender Singh, Adv.
Mr Kunal Verma, Adv.
Mr Ardhendumauli Kumar Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E R

In respect of legal representative Nos.i-iv of deceased respondent no.3, counter affidavit has not been filed despite last opportunity given.

In respect of respondent nos. 1 and 2, counter affidavit has been filed.

Matter stands complete. Registry to process the same for listing before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.07.16
10:54:26 IST
Reason:

(M.V. RAMESH)
Registrar